HIGH COURT OF SIKKIM : GANGTOK
Record of Proceedings

IA No.05/2022
IN
Arb. A. No. 03/2021

KMC BRAHMAPUTRA INFRASTRUCTURE LTD. APPLICANT (S)

VERSUS

THE CHIEF ENGINEER, ROAD AND BRIDGES DEPARTMENT, GOVERNMENT OF SIKKIM RESPONDENT (S)

For Applicant : Mr. Rohan Batra, Advocate with Mr. Dhruv Sethi and Mr. Hemlal Manger, Advocates.

For Respondent : Mr. Varun Mishra, Advocate with Mr. Rishab Joshi and Ms. Bhawana Rai, Advocates.

Date: 29/11/2022

CORAM:
HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE
HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

…

O R D E R: (per the Hon'ble, the Chief Justice)

This interlocutory application has been taken out by the respondent in Arbitration Appeal No.03 of 2021, for the purpose of bringing on record certain documents, which, according to the applicant, are relevant before this Court and have been considered by the learned Commercial Court, East Sikkim at Gangtok, where the section 34 application was finally heard and disposed of.

Considering the fact that these documents are already on record in the section 34 proceedings , this application is accordingly allowed.

(Meenakshi Madan Rai)
Judge

(Biswanath Somadder)
Chief Justice

jk/ds/ami